

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 15

Company Appeal / 128(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Ganeshashirwad Engitech Private
Limited**
Vs
Roc Pune

For Applicant : CS Ashwini Gupta.

For ROC : None present.

Section 252(3) of Companies Act

ORDER

Counsel for Applicant requests for time for hearing. **List on 21.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK